

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 34/RP/2022

In

Petition No. 426/GT/2020

Subject : Petition for review of Commission's order dated 8.4.2022 in Petition No. 426/GT/2020 with regard to approval of tariff of the Rihand Super Thermal Power Station-II (1000 MW) for the period from 1.4.2019 to 31.3.2024.

Date of Hearing : **27.4.2023**

Coram : Shri I.S. Jha, Member
Shri Arun Goyal, Member
Shri Pravas Kumar Singh, Member

Review Petitioner : NTPC Limited

Respondents : UPPCL and 10 others

Parties Present : Shri Anand Sagar Pandey, NTPC
Shri P. Piyush, NTPC
Shri Mohit K. Mudgil, Advocate, BRPL
Shri Sachin Dubey, Advocate, BRPL
Ms. Aanchal, Advocate, BRPL

Record of Proceedings

During the hearing the representative for the Review Petitioner made detailed submissions, as under:

- a) There is error apparent on the face of the order dated 8.4.2022, as the Commission had not grossed up the rate of ROE.
- b) There is error in the 'consideration of GCV and Weighted Average price of HFO', as the GCV and Weighted Average price of LDO has not been considered for calculation of working capital. The Petitioner, had in Form-15A of the petition, submitted that the Hon'ble Supreme Court in its judgment, had banned the use of HFO with effect from 1.1.2019. The error may be rectified.
- c) The inadvertent error in the consideration of incorrect value of O&M expenses during 2019-20, while computing the working capital may be rectified.



2. The learned counsel for the Respondent BRPL sought time to file its reply in the matter.
3. The Commission accepted the request of Respondent BRPL and granted time till **31.5.2023**, to file its reply, after serving copy to the Review Petitioner, who may file its rejoinder, if any, by **12.6.2023**. The parties shall complete their submissions within the due dates mentioned and no further extension of time shall be granted.
4. With the consent of the parties, the Commission reserved order in the matter.

By order of the Commission

Sd/-

(B. SreeKumar)
Joint Chief (Law)

